RAJYA SABHA

Thursday, the 19th February, 1981/ 30th Magha, 1902 (Saka)

The House met at eleven of the Clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Spying by British Navy men

*41, SHRI T, BASHEER; SHRI ARVIND GANESH KULKARNI;†

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have taken any action against the British Navy men who spied on the Indian ships in Bombay Harbour during the visit of the British cruiser in November to December 1980; and
- (b) if so, what is the outcome of that inquiry?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) Two incidents involving taking of unauthorised photographs by British Naval personnel came to notice during the visit of a British cruiser to Bombay last year. The matter was taken up with the U.K. authorities who have assured us that no act of espionage was committed and that such incidents would not recur.

SHRI ARVIND GANESH KUL-KARNI: Sir, the report which peared in the press at that time was t only about photography but also bout the act of bottomsearching of the INS Rajput and that a Navy man or what you call a frogman was caught by the Indian officials. I would like to know whether it was as simple as photography or whether a frogman caught while bottom-searching INS Rajput which has been purchased from the Soviet Union-it is

powerful missile ship of the Indian Navy—and if so, whether any action was taken apart from that you have protested to the British Government and they have also assured you about that. But it seems that in Queen's English goodwill visits are just like spying visits. So what action do the Government propose to take in this respect and was INS Raiput bottom-searched? That is the basic point, And what happened to that?

SHRI SHIVRAJ V. PATIL: The INS Rajput's bottom was not searched by any frogman. We have examined what was written in the press and we have collected the information. But the bottom was not searched by any frogman. Of course, two seamen were caught taking photographs and then we took proper action against them.

SHRI ARVIND GANESH KUL-KARNI: Sir, the Minister says that the INS Rajput was not bottomsearched. That is all right. I have got nothing to say. But why were they let off for photographing the sensitive areas in the Naval Dock? Why was not the usual law of the land made applicable to them? Why taking this matter up at the diplomatic giving a warning and the British assuring the Government Indian again repeating Government and the same acts? Does the Government think that it is quite enough for the security of the country that such acts should be let off so lightly?

SHRI SHIVRAJ V. PATIL: The two persons who were in the Dockphotographs were taking caught. The camera of one of the seamen was confiscated and the film was taken from that camera. the officers on the ships of the Royal Navy were called and thev And after interrogating identified. the persons who were caught there, our office has come to the conclusion that the act of taking photograph by itself will not be involving espionage or pying as such. And

[†]The question was actually asked on the floor of the House by Shri Arvind Ganesh Kulkarni.

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the photographs were also developed, and it was found that the photographs were of a normal nature. He had taken photographs of buildings outside and all these things. The photographs were of such a nature that they could not have revealed any information about the Rajput or about other ships there. After considering all these aspects, it was thought that it was not necessary to take any more action, and they were allowed to go.

SHRIMATI INDIRA GANDHI: May I add a word? On our part, we have tightened our own security. We have had a meeting on this issue and we are doing all that can be done.

SHRI BHUPESH GUPTA: Sir, I am sure the Government must have tightened their security: But that is not the point at issue. Now, Sir, the hon. Minister says that the British Government has denied it. Do we expect the British Government—or, for the matter, any Government—to admit when espionage is done? That is no argument.

MR. CHAIRMAN: Please ask your question

BHUPESH SHRI GUPTA: I brought the whole matter to notice of the House through a special mention. All the facts I do not remember now. Sir, it seems that the photographs were taken at night in the same way as the photograph was taken when the Soviet Premier visited England and there was bottomsearching and Commander Crab was caught. The modus operandi exactly of the same type. To what extent here they succeeded or not, is a different matter. It goes to the credit of our Navy-I am not criticising the Government on that scorethat they released what is called in technical terms—I am not a military man by any means-"scare charge"; and then having found that the scare charge" had been released, people, the British people, escaped.

Why all this crypticness if it was some simple and honest...

MR. CHAIRMAN: Please come to the question.

SHRI BHUPESH GUPTA: thought this question was gradually evolving in the Darwinian style. All right, Since you say it, I put it like this. Why is it that they ran away? They wanted to do it secretly: and. they did it secretly. If it was SO open and innocent, why did they run. away? After cross-examination they were let off. There was need for a Why was that not done? Other things if I ask, you will the question is becoming longer.

MR. CHAIRMAN: I have not seen the question yet. It is neither long nor short. I have not yet seen the question.

SHRI BHUPESH GUPTA: The question must necessarily be either long or short.

MR. CHAIRMAN: Search other things also

SHRI BHUPESH GUPTA: We are in the middle now.

MR. CHAIRMAN: See if you cans answer it. I have not followed it.

SHRI SHIVRAJ V PATIL: Sir, if
I understood him correctly, I may
say, we got the answer from the Royal Navy and the British Government,
and we ourselves tried to find out
whether there was any spying or
not. The two seamen were allowed
to go for certain reasons. They
were small, young boys and they
were civilians. They had taken the
photographs of other things also.

SHRI ARVIND GANESH KUL-KARNI: Can't young boys do espionage work?

SHRI SHIVRAJ V PATIL: When they were caught, they readily gave the camera and they said that they were taking the photograph. If any spying was to be done, it could

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not have been done in that manner; more sophisticated methods would have been adopted. We found the boys were there and were just taking the photographs. Of course, we have no equipment to find as to what really was in their minds: But the method by which they were doing it was so crude that we came to the conclusion that it could not have been spying

SHRI ARVIND GANESH -KARNI: Is there any criterion of age for spying young or old? there?

श्री बी अस्त्यनारायण रेड्डी : श्रीमन्, मंत्री महोदय ने इस मसले को बहुत ही लाइटली लिया है यह हिन्दुस्तान की सिक्योरिटी का सवाल है। दो बच्चे खाली फोटो ले रहे थे यह कहकर इसको टाला नहीं जा सकता। हिन्द्रस्तान के सारे बार्डर एरियाज में एक तरफ पाकिस्तान के भ्रौर दूसरी तरफ चीनियों के नासुर है। यह जो इंसिडेंट हुम्रा है इसके बारे में ग्राप थौरो इंक्वायरी करना चाहते है या नहीं। खाली यह नहीं कि कोई मशीन हमारे पास नही थी जिसके जरिय से उनके दिमाग में क्या है यह हम मालम नहीं कर सके, यह कहने से काम नहीं चलेगा । ग्रापको थौरो इंक्वायरी करके इसके बारे में क्या, इक्दामात ले रहे है भ्रौर ऐसे इंसिडेंटस को रोकने के लिए क्या मीजर्स ले रहे हैं, इसके बारे में ग्राप कहें।

श्री शिवराज बी॰ पाटिल : मुझे थोड़ा सा क्वैश्चन क्या है, इसका पता नहीं चला है।

DR. RAFIQ ZAKARIA: How does it arise out of this question?

श्री बी॰ सत्यनारायण रेडडी : मेरे सवाल को ग्राप नहीं समझे तो बहुत ही अपसोस की बात है। मैं आप से साफ साफ यह कह रहा था कि यह जो इंसिडेंट हुआ था इसकी थौरो इंक्वायरी के लिए श्रापन

जांच बिठाई है या नहीं ? ग्राप यह कह रहे थे कि ऊपरी तौर पर यह जाहिर हो रहा था कि वह बच्चे थे ग्रौर उनकी इंटेंशन कोई एस्पियोनाज करने की नही थी ग्रौर उनके दिमाग में क्या था इसकी जांच करने के लिए हमारे पास कोई मणीन[ः] नहीं थी। मेरा सवाल यह है कि ऐसे . एस्पियोनाज के काम होंगें हिन्दुस्तान भर में तो इसके लिए म्रापके पास क्या मशीनरी है, इसको रोकने के लिए क्या इक्दामात उठा रहे हैं ? ग्रगर उठा रहे हैं तो जो इंसिडेंट हुम्रा है उसकी जांच करने के लिए ग्रापने कौन से करम उठाये है ?

श्रीमती इंदिरा गांधी: मान्यवर, मैंने शुरू में ही कहा कि यह जो मृल्यांकन इसका हुआ कि जासूसी है या नहीं वह वहां नेवी ने किया और उसमें ग्रपनी राय बनाई. श्रौर वह राय हमको दी। वह राय हमने उनकी मान ली। लेकिन हमने यह जरूर, मससूस किया कि ग्रब से बहुत ज्यादा सतर्कता होनी चाहिए ग्रौर इस मामले में बहुत से जो लोग है, संतरी है उनकी ट्रेंनिंग में भ्रौर डाइरेक्शन उन कि हमें बहुत ज्यादा केयरफुल, सावधान रहना चाहिए।

जहां तक कांउटर एस्पियोनाज के कदम है मेरे ख्याल से भ्राप ग्रीर मान्यवर, सब माननीय सदस्य मुझसे सहमत रहेगे कि इन चीजों को ग्रामतौर से पब्लिकली जाहिर नहीं किया जाता।

MR. CHAIRMAN: Mr. Goswami,

SHRI DINESH GOSWAMI: I have no supplementary. . 17

MR. CHAIRMAN: Very well. One of you; Mr. Rameshwar Singh.

SHRI RAMANAND YADAY: From his party one Member has already spoken. To Bridging.

श्री रामेश्वर सिंह: श्रीमन्, मंत्री जी ने ऐसा ही उत्तर दिया है जैसे उत्तर एक बार भूतपूर्व प्रधान मंत्री जवाहरलाल जी ने दिया था जब तिब्बत की जमीन चीन वालों ने हडप ली थी तो जवाहरलाल जी ने कहा था कि वह उत्सर है, बंजर है। उसी तरह से हमारे मंत्री जी कह रहे हैं कि यह फोटोग्राफ उन बिल्डिंगों का हैं जिन बिल्डिंगों का फोटो लेने से कोई मतलब नहीं निकलता । लेकिन श्रीमन, मुल्क इस बात को नहीं मानता, देश इस बात को नहीं मानता, मैं नहीं मानता हं क्योंकि ऊसर जमीन हो तो भी हमारी जमीत है श्रौर किसी बिल्डिंग का किसी पूल का अगर कोई फोटोग्राफ लेता हो, कोई जासूसी करने वाला किसी लड़के के हाथ में कैमरा थमा सकता है ग्रौर चेयरमैन साहब का प्रधान मंत्री की बिल्डिंग का जहां पर वह रहती हैं फोटो लेकर वहां पर स्नाऋमण किया जा सकता है । उसी तरीके से यह सरकार भी बिलकूल ही इस मामले में असफल है । बिलकूल यह सरकार निकम्मी सरकार है। जो सही बात. को छिपाने के लिए प्रयास कर रही है। यह सही बात का उत्तर नहीं देते है। मेरा सवाल है कि क्या सरकार सतर्कता वरतेगी कि भविष्य में मुल्क में इस

श्री सभापति : इसका जवाब दे दिया गया है ।

तरह की कोई हरकत न हो, इसकी गारंटी

प्रधान मंत्री देंगी ?

श्रीमती इदिरा गांधी : ग्रापने कोई सवाल नही पूछा लेकिन एक सवाल जिस पर मैंने जोर देना चाहती हूं कि—which is that in today's world such photography or this type of traditional espionage does not have the meaning what it had ten or twenty

years ago. Today from satellites it i_S possible to get very clear photograph_S of almost everything that we own by way of ships etc. These matter_S are well known. I am not saying that, therefore, we should relax our vigilance. That is there. But we have to keep in mind the scientific progress that has taken place. (Interruptions).

श्री रामेश्वर सिंह : मेरे प्रश्न का उत्तर नहीं ग्राया है । प्रधान मंत्री जी ने उत्तर दिया है कि हर जगह इस तरह की फोटो बिक रही है तो क्या मुल्क की हिफाजत के लिये, मुल्क की सेक्योरिटी के लिये स तरह की फोटो के ऊपर प्रतिबंध लगायेंगे ?

श्री सभापति : जवाव हो गया है। Next Question.

*42. [The questioner (Prof. Ramlal Parikh) was absent for answer vide col 33|038 infra,]

Soft loans to small sick units

- *43. SHRI VIREN J. SHAH: Will the Minister of INDUSTRY be pleased to state:
- (a) whether there is a proposal under Government's consideration to provide the sick units in the small scale sector with soft loans from the public terms lending institutions; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) and (b) The Reserve Bank of India has constituted a Study Group to examine the proposal for a Soft Loan Assistance Fund for providing assistance and rehabilitation to Sick Small Scale Units.

SHRI VIREN J SHAH: Sir, it is extraordinary that the hon Minister

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